

GOVERNMENT OF INDIA
MINISTRY OF ENVIRONMENT, FOREST AND CLIMATE CHANGE

LOK SABHA
UNSTARRED QUESTION No. 3124
TO BE ANSWERED ON 20.03.2023

Air Pollution and Smog

3124. SHRI OMPRAKASH BHUPALSINH ALIAS PAWAN RAJENIMBALKAR;
SHRI ARVIND GANPAT SAWANT:

Will the MINISTER OF ENVIRONMENT, FOREST AND CLIMATE CHANGE be pleased to state:

- (a) whether the Government have conducted any study to identify the perennial problem of air pollution and smog in various cities of the country;
- (b) if so, the details thereof;
- (c) the details of pollution caused by each polluting category in context of overall pollution;
- (d) the details of action taken by the Government to tackle the said problem including the failure of policy based interventions taken in the past;
- (e) the State-wise steps taken to improve air quality in the country; and
- (f) the details of stringent action taken against the institutions which are spreading pollution?

ANSWER

MINISTER OF STATE IN THE MINISTRY OF ENVIRONMENT, FOREST AND CLIMATE CHANGE
(SHRI ASHWINI KUMAR CHOUBEY)

(a) to (f):

Ministry of Environment, Forest and Climate Change (MoEF&CC) launched National Clean Air Programme (NCAP) in January, 2019 with an aim to improve air quality in 131 cities (non-attainment cities and Million Plus Cities) in 24 States by engaging all stakeholders. The programme envisages to achieve reductions upto 40% or achievement of National Ambient Air Quality Standards for Particulate Matter₁₀ (PM₁₀) concentrations by 2025-26 over baseline 2017-18. NCAP focuses on preparation and implementation of National, State and City level action plans of the targeted 131 cities.

Under NCAP, cities are required to estimate the contribution of pollution and the sources by carry out Source apportionment and emission inventory study as part of city action plans to improve air quality in 131 identified cities. Out of 131 cities, 37 cities have completed source apportionment and emission inventory studies. 72 cities have undertaken the studies and 22 cities have initiated the proposals for conducting the said studies.

Source contributions of various sectors identified through recent studies conducted in Delhi/NCR in the year 2018 indicate that industrial pollution contributes to 27% and 30% of PM10 and PM2.5 concentrations, respectively. Road, construction and soil dust contributes to 25% and 17% of PM10 and PM2.5 concentrations, respectively. Transport sector contributes to 24% and 28% of PM10 and PM2.5 concentrations, respectively. However, the specific contributions depend on the topography and sources of pollution prevailing in the city.

Under NCAP 18 states have prepared State Action Plans and 131 cities of 24 states have prepared city action plan for taking measures to improve air quality in respective states and cities. In this regard, cities have been provided funds to implement the clean air action plans. State-wise details of funds released under NCAP are provided at **Annexure-I**.

Details of Environmental Compensation imposed on various industries against those accountable for setting up and maintaining pollution control systems are enclosed as **Annexure-II**.

Annexure I

State-wise details of funds provided for taking airquality improvement measures under NCAP during 2019-20 till 2022-23.

Sr. no	State	Grand Total (in Rs. crore)
1	Assam	33.56
2	Andhra Pradesh	310.68
3	Chandigarh	23.05
4	Chhattisgarh	246.71
5	Gujarat	793.7
6	Himachal Pradesh	14.31
7	Jammu & Kashmir	51.03
8	Jharkhand	279.44
9	Karnataka	564.96
10	Madhya Pradesh	599.09
11	Maharashtra	1684.32
12	Odisha	54.38
13	Punjab	208.15
14	Rajasthan	529.57
15	Tamil Nadu	493.89
16	Telangana	459.9
17	Uttar Pradesh	1333.94
18	Uttarakhand	39.09
19	West Bengal	776.67
20	Bihar	317.16
21	Nagaland	10.4
22	Meghalaya	3.23
23	Delhi	33.75
24	Haryana	54.3
	Total	8915.28

* Funds include 15th Finance Commission air quality performance grant.

Annexure - II

Details of industries on which environmental compensation imposed

S No.	Name of industry	EC imposed (in Rs.)
1.	M/s. Amarjyot Chemical Corporation, N-211/2/3, MIDC, Tarapur, Dist.-Thane, Plaghar-401501, Maharashtra	Rs. 23,60,000 /-
2.	M/s. Nyara Energy Ltd. (Previously Essar Oil Ltd.) (Refinery Division), Jamnagar-Okha Highway, Vadinar Vill, Distt. Dwarka-361305, Gujarat	Rs. 61,20,000 /-
3.	M/s. Indian Oil Corporation Ltd. (Gujarat Refinery), PO Jawarharnagar, Vadodara -391320, Gujarat	Rs. 21,60,000 /-
4.	M/s. Madras Fertilisers Ltd., Manali, Madhavaram Taluk, Tiruvallur Dist. 600060, Tamil Nadu	Rs. 1,93,20,000 /-
5.	M/s. Oil & Gas Corporation Ltd., (Tatipaka Mini Refinery), Nagaram, Mamidikuduru Mandal, East Godavari District., Andhra Pradesh - 533247	Rs. 73,20,000 /-
6.	M/S Deepak Fertilizers & Petrochemicals Corporation Ltd., K-1to K-8, MIDC Industrial Area, Taloja Dist-Raigad-410208, Maharashtra	Rs. 67,80,000 /-
7.	M/s. Hindustan Petroleum Corporation Ltd., Mumabi Refinery, , B. D. Patil Marg, Mahul, Chembur, Mumbai-400 074, Maharashtra	Rs. 25,20,000 /-
8.	M/s. Vivid Global Industries Ltd., Plot no. D-21/1, MIDC Tarapur Tal. Dist. Palghar, Maharashtra-401506	Rs. 36,00,000 /-
9.	Rathi Dye Chem Pvt. Ltd, Plot No. 40, MIDC, DhatavRoha, Dist Raigad-402116, Maharashtra	Rs. 46,40,000/-
10.	M/s Narmada Bio-Chem Ltd., Plot No. 268, Vill: Kalyangadh, Bavla-Bagodara National Highway, Bavla, Ahmedabad-386470, Gujarat	Rs. 18,40,000/-
11.	M/s Chennai Petroleum Corporation Ltd., Manali village, Madhavaram Taluk, Tiiruvallur District, Tamil Nadu-600068	Rs. 74,70,000/-
12.	M/s Nutra Specialties Pvt. Ltd. (Presently M/s. VenkataNarayana Active Ingredients Pvt. Ltd.), Chandrapadiya (V), Vinjamur (M), SPSR Nellore Dist. – 524228, A.P.	Rs. 37,20,000/-
13.	M/s Biochemical & Synthetic Products Pvt. Ltd. , Plot No. 11-6-2029, Phase-II, SVCIE Balanagar, Hyderabad, Telangana – 500037	Rs. 20,70,000/-
14.	M/s Punjab Alkalies & Chemicals Ltd., Nangal – Una Road, Naya Nangal, Dist. Ropal, Punjab – 140126	Rs. 31,80,000/-
15.	M/s GAIL (India) Limited, Pata Petrochemical Complex, District Auraiya, U.P. – 206241	Rs. 37,12,500/-
16.	M/s Brahmaputra Cracker and Polymer Limited, Lepetkata,	Rs. 61,70,000/-

	Dibrugarh, Assam – 786006	
17.	M/s GAIL (India) Limited, GAIL Complex, Vijaipur, District Guna, Madhya Pradesh – 473112	Rs. 8,70,000/-
18.	M/s I.G. Petrochemicals Ltd., Plot No. 2, Taloja Industrial Area, MIDC, Taloja, District Raigad, Maharashtra – 410208	Rs. 81,37,500/-
19.	M/s Assam Petrochemicals Limited, Namrup, P.O. Parbatpur, Distt. – Dibrugarh, Assam – 786623	Rs. 1,03,20,000/-
20.	M/s Nova Dyestuff Industries Pvt. Ltd., Plot No. 251, GIDC, Pandesara, Surat, Gujarat	Rs.1365000/-
21.	M/s Dalmia Cement (Bharat) Ltd., Dalmiapuram, Tamilnadu,	5,40,000
22.	Birla Corporation Ltd,Unit: Satna Cement Line-2 BVC Plant	8,70,000
23.	M/s JK Cement Works, vill-Kailashnagar Nimbahera, Distt-Chittorgarh, Rajasthan-312617	19,50,000
24.	M/s Diamond Cements- Clinkerisation Unit, Heidelberg Cements India Ltd, Narsingarh, Damoh, Madhya Pradesh	15,00,000
25.	M/s Shree Cement Ltd.(Unit:III) Vill. Ras, Pali, Rajasthan	25,80,000
26.	M/s J. K. Cement Works, Mangrol, C/o KailashnagarNimbahera, Distt. Chittorgarh Rajasthan-312617	20,10,000
27.	M/s Shree Cement Ltd.(Unit1) Bangur Nagar, Beawar, Rajasthan,	4,20,000
28.	M/s Shree Cement Ltd, near village Ras, DisttPali, Rajasthan (V-X Units)	17,40,000
29.	M/s ACC Ltd., Chaibasa Cement Works, Chaibasa, Jharkhand,	35,40,000
30.	M/s ACC Ltd., Jamul Cement Works, Durg, Chhattisgarh	35,70,000
31.	M/s ACC Limited,Cement Nagar Bargarh, Odisha,	36,60,000
32.	M/s Ambuja Cement Ltd. (Unit: Suli) Village- Suli,P.O. Darlaghat, Solan, Himachal Pradesh	34,80,000
33.	M/s JaypeeRewa Plant, Jaypee Nagar, Rewa, Madhya Pradesh-486450	11,40,000
34.	M/s ACC Ltd., Lakheri Cement Works, Lakheri, Dist.- Bundi, Rajasthan	34,20,000
35.	M/s Bajaj Hindustan Sugar Ltd., Distillery Division Palia Kalan LakhimpurKheri,Uttar Pradesh	Rs.58,20,000/-
36.	M/s Bajaj Hindustan Sugar Ltd., Distillery Division Gola Gokaranath,LakhimpurKheri,Uttar Pradesh	Rs.1,96,20,000/-
37.	M/s Vishal Paper tech india ltd., Derabassi, SAS Nagar, Mohali, Punjab	Rs.22,50,000/-
38.	M/s Tirupathi Starch & Chemical Ltd, Dhar, MP	Rs. 27,90,000/-
39.	M/s Chaddha Sugar & Industries Ltd, Village – KirAfgana, Batala, Gurdaspur, Punjab-413505	Rs. 41, 70,000

40.	M/s. SadashivraoMandlikKagal Taluka SahakariSakharKarkhanaLtd;Sadashivnagar, Hamidwada- kaulage,Taluka-Kagal, Distt.Kolhapur, Maharashtra-416235	Rs. 6,00,000
41.	M/s SahakarmaharshiBhausahbThorat S. S. K. Ltd; (formerly known as Sangamner (Bhag) SSK Ltd.) At : Amrutnagar Post, Tal Sangamner,Dist: Ahmednagar,Maharashtra-422606	Rs. 23, 10,000
42.	M/s. Shree SantDamaji SSK Ltd., A/p –Mangalwedha, Tal. – Mangalwedha, Dist – Solapur, Maharashtra-413305	Rs.18,90,000
43.	M/s Aakriti Sugar Mills Pvt. Ltd. Village: Tumba, Block: Saikheda, Tehsil: Gadarwara, Dist.Narsinghpur ,Madhya Pradesh – 487 661	Rs. 32,70,000
44.	M/S. Madhukar SSK Ltd. (Sugar Unit), A/P. Jivram Nagar, Nhavi Marg, Faizpur, Tal. Yawal, Dist. Jalgaon, Maharashtra-425524	Rs. 23, 70,000
45.	M/s. Shri Vitthalsai SSK LTD., Rajiv Gandhi Nagar Murum Dist. Osmanabad, Maharashtra-413605	Rs. 2, 40, 000
46.	M/s The Thandava Co-Operative Sugar Limited, Payakaraopeta, Visakhapatnam Distt, Andhra Pradesh- 531126	Rs. 21,90,000
47.	M/s Bhairavnath Sugar Works Ltd., A/P Vithal, Jaywant Nagar, Tal; Karmala, Distt:- Solapur, Maharashtra -413203	Rs. 8,70,000
48.	M/s Athani Sugars Ltd, Shahuwadi unit, Sonwade, Kolhapur, Maharashtra	Rs. 7,60,000